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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.06.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 23/252/HDB/2021
NAME OF THE COMPANY	VAK Poultry Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Arvind Kumar Vannala
NAME OF THE RESPONDENT(S)	ROC Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned PCS for Petitioner appeared.

Registrar of Companies report is on record. We direct Petitioner to submit his reply on Registrar of Companies report within two weeks.

Matter to appear for further consideration on 15.07.2021.



**(VEERA BRAHMA RAO AREKAPUDI)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**